

**IN THE HIGH COURT OF JUDICATURE AT PATNA
CIVIL MISCELLANEOUS JURISDICTION No.349 of 2020**

Rajiv Kumar Agrawal

... .. Petitioner/s

Versus

Jitendra Narayan Agrawal

... .. Respondent/s

with

CIVIL MISCELLANEOUS JURISDICTION No. 373 of 2020

Dr. Sanjiv Kumar Agrawal

... .. Petitioner/s

Versus

Rajiv Kumar Agrawal

... .. Respondent/s

Appearance :

(In CIVIL MISCELLANEOUS JURISDICTION No. 349 of 2020)

For the Petitioner/s : Mr. Amrendra Narayan
Mr. Mukesh Kumar Sinha
For the Respondent/s : Mr. P.N. Shahi, Sr. Advocate
Mr. Bindhyachal Singh, Sr. Advocate
Mr. Parth Gaurav

(In CIVIL MISCELLANEOUS JURISDICTION No. 373 of 2020)

For the Petitioner/s : Mr. Bindhyachal Singh, Sr. Advocate
Mr. Nand Kishore Prasad Sinha
For the Respondent/s : Mr. P.N. Shahi, Sr. Advocate
Mr. Patanjali Rishi

**CORAM: HONOURABLE MR. JUSTICE CHAKRADHARI SHARAN
SINGH**

ORAL ORDER

17 17-08-2021 The matter has been taken up for hearing online
because of COVID-19 pandemic restrictions.

List this case on 18.08.2021 at 2.15 p.m.

(Chakradhari Sharan Singh, J)

Rajesh/-

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